

GOVERNMENT OF INDIA

MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO. †193

ANSWERED ON 01.12.2025

FINANCIAL ASSISTANCE FOR TRADITIONAL ARTISTS

†193. Shri Sanjay Haribhau Jadhav:

Shri Arvind Ganpat Sawant:

Will the Minister of CULTURE be please to state:

- (a) whether the Government has implemented any financial assistance schemes for traditional artists;
- (b) if so, the details of the financial assistance provided in the country, state-wise especially in Maharashtra in this regard;
- (c) the details of the schemes providing financial assistance for the promotion of start up and innovation in art and culture;
- (d) whether the Government provides any financial assistance to promote traditional art and culture globally through digital media and online forums;
- (e) if so, the details thereof; and
- (f) whether the Government has taken cognizance of the problems faced by the traditional artists in various States and if so, the details thereof?

ANSWER

**MINISTER FOR CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) & (b): The Ministry of Culture administers Kala Sanskriti Vikas Yojana (KSVY), a Central Sector scheme consisting various scheme components, for providing financial assistance to organizations / artists engaged in various forms of performing arts including traditional arts of the country including the States of Maharashtra. The brief of these schemes is given at **Annexure - I**. The details of quantum of financial assistance State-wise provided and number of cultural organizations/individuals supported under various schemes during the last three years across the country is given at **Annexure – II**.

(c) As such no financial scheme is administered by Ministry of Culture to promote startup and innovation related to art and culture.

(d) & (e): To promote India's rich cultural heritage, Ministry of Culture implements a scheme titled 'Global Engagement Scheme' to enhance India's image in the global arena in a concerted manner. The objective of the scheme is providing artists practicing Indian art forms including traditional art & culture an opportunity to perform abroad under the banner of 'Festival of India'.

(f) It has been a continuous endeavor of the Government to protect, promote & preserve various forms of art and culture including traditional art forms. For this, Government of India has set up seven Zonal Cultural Centres (ZCCs) with headquarters at Patiala (Punjab), Nagpur (Maharashtra), Udaipur (Rajasthan), Prayagraj (Uttar Pradesh), Kolkata (West Bengal), Dimapur (Nagaland) and Thanjavur (Tamil Nadu) and Sangeet Natak Akademi which organize various cultural activities and programmes on regular basis in the country for which they engage folk/tribal and traditional artists from all over India who showcase their talent.

**Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No. †193
answered on 01.12.2025**

**1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA
(REPERTORY GRANT)**

The objective of this scheme component is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru-Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre, music & dance. The Amount of Assistance for Guru is Rs.15000/- per month and for Shishya, the same is Rs.2000-10000/-per month depending upon the age of artist.

2. FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: This scheme has following sub-components :

i. Financial Assistance to Cultural organizations with National Presence

The objective of this scheme component is to promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country. This grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs.1.00 crore which can be increased to Rs.5.00 crore in exceptional cases.

ii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The quantum of grant under this scheme is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases.

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of grant is Rs.10.00 lakh per year for an organization which can be increased to Rs. 30.00 lakh in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases

v. Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

vi. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs have been organized by Ministry of Culture in the country.

3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas) etc. Under this scheme component, the financial assistance for any project will normally be up to a maximum of Rs. 15.00 crore. Central financial assistance would be 90% of the total approved project cost and remaining 10% of the total approved project cost will be borne by the recipient State Govt./NGO or concerned organization for NER Projects and except NER, there is 60:40 ratio for central assistant and state share (matching share).

4. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of following three components:

i. Scheme for the Award of Fellowship to Outstanding Persons in the field of Culture

Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthly installments.

ii. Scheme for Scholarships to Young Artistes in Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthly installments.

iii. Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly installments.

5. FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

The objective of this Scheme is to provide financial assistance maximum upto Rs.6.000/- p.m. to the old artistes and scholars aged 60 years above having annual income not exceeding Rs.72,000/- who have contributed significantly in their specialized fields of arts, letters etc. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

Annexure - II

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No. †193
answered on 01.12.2025

1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)**(Rs. in lakhs)**

Sl. No.	State/UT	2022-2023		2023-24*		2024-25*	
		Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Andaman & Nicobar	-	-	-	-	-	-
2	Andhra Pradesh	6	16.42	16	40.38	12	35.07
3	Arunachal Pradesh	-	-				
4	Assam	37	214.5	54	277.54	23	263.25
5	Bihar	64	363.8	158	697.37	50	347.56
6	Chandigarh	5	49.2	10	69.96	7	91.65
7	Chhattisgarh	-	-	9	33.52	2	13.12
8	Delhi	98	793.3	161	1065.1	87	823.77
9	Gujarat	4	27.84	13	71.42	11	48.28
10	Haryana	24	93.06	23	124.2	15	138.16
11	Himachal Pradesh	4	51.12	5	55.28	6	90.95
12	Jammu & Kashmir	15	120.8	37	118.2	27	215.66
13	Jharkhand	13	69.18	18	100.64	13	47.65
14	Karnataka	113	807.4	201	1009.9	96	738.67
15	Kerala	37	264.4	38	318.06	19	169.71
16	Madhya Pradesh	73	525.4	106	687.19	69	654.78
17	Maharashtra	41	307.6	97	639.72	59	333.05
18	Manipur	147	900.7	173	973.68	119	816.68
19	Mizoram	4	26.64	2	10.9	2	10.88
20	Nagaland	2	8.88	1	6.96	4	12.93
21	Odisha	55	289.2	115	515.29	67	343.87
22	Pondicherry	5	50.04	3	32.52	5	65.76
23	Punjab	6	43.56	10	66.68	8	56.06
24	Rajasthan	17	95.2	32	123.52	16	140.66
25	Sikkim	1	2.64	3	7.02		
26	Tamil Nadu	19	108.6	22	143.02	14	90.15
27	Telangana	17	153.0	19	109.52	17	131.72
28	Tripura	1	6.24	14	57.12	3	14.46
29	Uttarakhand	16	80.86	17	65.96	12	76.03
30	Uttar Pradesh	57	293.9	107	438.32	70	502.02
31	West Bengal	333	2060.8	418	2288.4	208	1432.2
	Total	1214	7824.7	1882	10147.6	1041	7704.7

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA)Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

2. (i) Scheme of Financial Assistance to Cultural Organizations with National Presence including RK Mission

(Rs.in lakhs)

Sl. No.	State/UT	Financial Year					
		2022-2023		2023-24*		2024-25*	
		Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount
1.	Andhra Pradesh	1	22.5	1	7.50	-	-
2.	Assam	-	-	1	22.50	2	22.50
3.	Chandigarh	-	-	1	15.00	1	22.50
4.	Delhi	7	241.25	11	276.25	9	118.75
5.	Haryana	-	-	-	-	1	26.25
6.	Jharkhand	-	-	-	-	1	15.00
7.	Karnataka	1	22.5	-	-	1	4.73
8.	Kerala	-	-	1	18.75	2	32.50
9.	Maharashtra	-	-	1	15.00	1	18.75
10.	Manipur	-	-	-	-	1	11.25
11.	Madhya Pradesh	1	0.59	-	-	-	-
12.	Odisha	-	-	1	8.75	1	22.50
13.	Puducherry	1	3.75	-	-	-	-
14.	Rajasthan	1	37.5	1	26.25	2	27.50
15.	Tamil Nadu	-	-	-	-	1	15.00
16.	Uttar Pradesh	2	93.75	1	22.50	1	7.50
17.	West Bengal (NP)	-	-	2	37.50	3	31.25
18.	RK Mission	1	738.56	1	766.50	1	807.00
Total		15	1160.4	22	1216.50	28	1182.98

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

2. (ii) Cultural Function & Production Grant

(Rs. in lakhs)

Sl. No.	State/UT	2022-2023		2023-24*		2024-25*	
		Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Andra Pradesh	65	62.85	83	80.7	49	75.79
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	48	96.21	68	114.11	27	36.59
4	Bihar	123	203.2	126	161	73	122.21
5	Chandigarh	1	0.5	3	21.69	1	10
6	Chhattisgarh	3	5.5	4	7.5	3	6.42
7	Delhi	167	408.06	204	370.03	106	262.97
8	Goa	1	0.625	1	1.5	2	2.12
9	Gujarat	17	23.4	16	12.34	3	3.59
10	Haryana	28	62.59	36	74.72	29	89.98
11	Himachal Pradesh	8	11	15	25.75	11	12.92
12	Jammu And Kashmir	52	50.33	49	33.76	30	36.37
13	Jharkhand	11	14.26	7	8	10	12.75
14	Karnataka	218	349.4	221	208.22	235	494.09
15	Kerala	30	48.38	30	40.27	21	65.13
16	Madhya Pradesh	141	264.9	161	155.17	100	202.89
17	Maharashtra	56	104.1	34	29.64	44	97.31
18	Manipur	162	196.1	237	249.25	140	164.8
19	Mizoram	0	0	0	0	0	0
20	Nagaland	5	4.62	4	1.35	2	1
21	Odisha	180	296.8	168	269.71	179	482.88
22	Pondicherry	0	0	0	0	0	0
23	Punjab	12	23.27	11	22.65	9	22
24	Rajasthan	48	81.16	57	46.28	40	61.55
25	Sikkim	0	0	1	3.75	3	7
26	Tamil Nadu	15	18.87	11	10.73	16	35.35
27	Telangana	16	16.87	16	9.61	25	51.13
28	Tripura	16	16.15	23	24.94	10	7.87
29	Uttarakhand	24	28.11	31	21.91	22	30
30	Uttar Pradesh	278	343.3	268	244.07	218	395.66
31	West Bengal	410	544.4	357	206.86	302	435.61
	Total	2135	3275.21	2242	2455.51	1710	3225.98

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

2. (iii) Scheme of Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas.

(Rs.in lakhs)

Sl. No.	State	2022-23		2023-24*		2024-25*	
		No. of cases	Amount	No. of cases	Amount	No. of cases	Amount
1	Arunachal Pradesh	41	117.95	32	77.00	7	20.01
2	Sikkim	4	10.00	3	11.00	0	0
3	Himachal Pradesh	42	98.52	40	97.50	2	5.99
4	UT of Jammu and Kashmir	69	117.02	24	37.52	0	0
5	UT of Ladakh	11	34.00	2	5.50	0	0
6	Uttarakhand	58	91.24	48	64.0	2	3.50
7	Delhi	0	0	0	0	1	1.75
8	Uttar Pradesh	0	0	0	0	0	0
	Total	225	468.73	149	292.52	12	31.25

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

2. (iv) Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art

(Rs. in lakhs)

Sl. No.	State/UT	2022-2023		2023-24*		2024-25*	
		Nos. of Orgs	Amount	Nos. of Orgs authorized	Amount	Nos. of Orgs authorized	Amount
1	Arunachal Pradesh	57	518.19	50	392.31	60	416.33
2	Andhra Pradesh	2	8	10	9.18	4	9.00
3	Assam	9	30	15	72.00	6	24.36
4	Bihar	2	8.5	2	8.50	2	10.48
5	Chandigarh (UT)	7	49.5	4	40.00	15	120.16
6	NCT of Delhi	6	44.47	2	9.45	7	44.27
7	Himachal Pradesh	78	550.97	31	167.63	49	317.38
8	UT of J& K	6	23.5	4	20.00	5	33.50
9	UT of Ladakh	45	319.62	44	246.42	6	26.94
10	Karnataka	33	272.8	11	62.78	49	333.82
11	Kerala	1	13.5	0	0	0	0
12	Mizoram	0	0	0	0	0	0
13	Madhya Pradesh	5	29	4	30.00	1	5.00
14	Maharashtra	11	38.25	14	41.00	14	57.45
15	Manipur	2	5.5	3	9.50	1	3.00
16	Odissa	1	5	2	12.00	2	11.00
17	Punjab	2	8.5	2	10.00		
18	Sikkim	0	0	12	89.93	5	39.99
19	Tripura	7	37.5	7	41.5	17	97.20
20	Tamil Nadu	0	0	2	10.00	0	0
21	Telangana	2	22.5	3	30.00	0	0
22	Uttarakhand	26	252.42	5	35.50	38	354.97
23	Uttar Pradesh	27	195.28	11	44.15	34	236.27
24	West Bengal	72	168.00	92	175.51	70	82.75
	Total	401	2601	330	1557.36	385	2223.87

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

2. (v) Scheme for Financial Assistance for Building Grant including Studio Theatres

(Rs.in lakhs)

Sl. No.	State/UT	2022-23		2023-24*		2024-25*	
		Nos. of Org.	Amount	Nos. of Org.	Amount	Nos. of Org.	Amount
1.	Assam	1	5.4	0	0	0	0
2.	Bihar	1	0.6	1	6	0	0
3.	Chhattisgarh	1	7.5	0	0	0	0
4.	Delhi	0	0	2	11.2	3	23.25
5.	Himachal Pradesh	1	12.79	1	6	2	20
6.	Jammu and Kashmir	0	0	0	0	2	10
7.	Karnataka	3	26.4	1	25	0	0
8.	Kerala	1	1.4	0	0	0	0
9.	Madhya Pradesh	1	3	0	0	4	16.86
10.	Maharashtra	0	0	2	8	2	25
11.	Manipur	4	15.98	6	35.23	2	3.88
12.	Meghalaya	0	0	0	0	1	4.5
13.	Odisha	0	0	0	0	2	21.5
14.	Punjab	0	0	1	2	1	0.9
15.	Rajasthan	1	7.5	0	0	0	0
16.	Telangana	1	4.29	0	0	0	0
17.	West Bengal	5	34.61	1	15	4	24.2
TOTAL		20	119.47	15	108.43	23	150.09

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

2. (vi) Allied Cultural Activities Scheme

(Rs. in lakhs)

Sl. No	State/UT	2024-25	
		Nos. of Orgs/ State Govt.	Amount
1	Uttar Pradesh	2	120

3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)



(Rs. in lakhs)

Sl. No.	State/UT	Financial Year					
		2022-2023*		2023-2024*		2024-2025*	
		No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)	No. of Orgs /State Govt.	Amount (Rs.)
1.	Delhi	0	0	0	0	1	300
2.	Karnataka	0	0	0	0	0	0
3.	Madhya Pradesh	0	0	2	1131.52	0	0
4.	Meghalaya	1	500	0	0	0	0
5.	Rajasthan	0	0	1	54.91	0	0
6.	Tamil Nadu	0	0	0	0	0	0
7.	Uttar Pradesh	0	0	1	369.57	0	0
Total		1	500.00	4	1556	1	300

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations. During the year 2023-24, an amount of Rs.369.57 lakh was released to concerned CNA. Out of total released amount of Rs.369.57 lakhs, an amount of Rs.337.11 has been authorized to 01 organization.

3. (i) Senior / Junior Fellowships to Outstanding Persons in the Fields of Culture

(Rs. in lakhs)

Sl. No.	State/UT	2022-2023		2023-24		2024-25	
		No. of Fellows	Amount (Rs.)	No. of Fellows	Amount (Rs.)	No. of Fellows	Amount (Rs.)
1	Andhra Pradesh	12	17.40	12	11.40	08	14.40
2	Arunachal Pradesh	-	-	02	1.20	02	1.20
3	Assam	50	58.80	70	69.60	70	84.00
4	Bihar	31	48.00	47	44.40	35	43.80
5	Chandigarh	03	3.60	-	-	01	2.40
6	Chhattisgarh	08	11.40	12	12.00	12	12.60
7	Delhi	116	178.20	101	100.80	77	100.20
8	Goa	01	2.40	-	-	-	-
9	Gujarat	18	27.00	23	21.60	14	19.20
10	Haryana	27	40.20	27	30.00	23	33.00
11	Himachal Pradesh	07	7.20	04	3.00	04	5.40
12	Jammu & Kashmir	14	19.80	13	10.20	13	11.40
13	Jharkhand	15	17.40	24	30.60	15	24.00
14	Karnataka	43	61.20	57	64.80	33	48.60
15	Kerala	62	85.20	60	54.00	54	73.80
16	Madhya Pradesh	62	93.00	82	76.20	59	70.20
17	Maharashtra	84	118.80	85	84.00	52	78.60
18	Manipur	33	37.20	62	60.00	64	70.20
19	Meghalaya	2	1.20	-	-	01	1.20
20	Nagaland	02	1.80	03	3.00	03	3.60
21	Odisha	89	129.60	90	93.60	83	105.60
22	Pondicherry	04	7.20	02	1.80	02	3.00
23	Punjab	06	7.20	11	10.20	06	9.00
24	Rajasthan	27	39.60	34	33.00	28	33.00
25	Tamil Nadu	19	24.60	15	15.00	15	23.40
26	Telangana	22	27.00	28	28.80	21	24.60
27	Tripura	03	3.60	06	7.80	05	6.60
28	Uttarakhand	13	21.00	13	12.60	10	13.20
29	Uttar Pradesh	120	154.80	158	146.40	116	157.20
30	West Bengal	87	118.20	100	93.00	102	116.40
Total		980	1362.6	1141	1119.00	928	1189.8

3. (ii) Scholarship to Young Artists in Different Cultural Fields (SYA)

(Rs. in lakhs)

Sl. No.	State/UT	2022-2023		2023-24		2024-25	
		No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)	No. of Scholars	Amount (Rs.)
1	Andaman & Nicobar	-	-	03	0.90	-	-
2	Andhra Pradesh	03	0.90	09	2.70	06	1.80
3	Arunachal Pradesh	01	0.30	05	1.50	03	0.90
4	Assam	28	8.40	89	26.70	58	17.40
5	Bihar	16	4.80	63	18.90	43	12.90
6	Chandigarh	03	0.90	09	2.70	07	2.10
7	Chhattisgarh	10	3.00	50	15.00	38	11.70
8	NCT of Delhi	21	6.30	73	21.90	53	16.20
9	Goa	02	0.60	06	1.80	04	1.20
10	Gujarat	05	1.50	23	6.90	19	5.70
11	Haryana	05	1.50	25	7.50	18	5.40
12	Himachal Pradesh	-	-	04	1.20	03	0.90
13	Jammu & Kashmir	01	0.30	09	2.70	08	2.40
14	Jharkhand	08	2.40	24	7.20	17	5.10
15	Karnataka	30	9.00	97	29.10	63	18.90
16	Kerala	20	6.00	71	21.30	48	14.40
17	Madhya Pradesh	27	8.10	131	39.30	104	31.80
18	Maharashtra	40	12.00	127	38.10	81	24.30
19	Manipur	08	2.40	39	11.70	29	8.70
20	Mizoram	-	-	-	-	-	-
21	Odisha	25	7.50	97	29.10	71	21.60
22	Pondicherry	-	-	-	-	-	-
23	Punjab	04	1.20	11	3.30	05	1.50
24	Rajasthan	10	3.00	37	11.10	25	7.50
25	Sikkim	01	0.30	03	0.90	02	0.60
26	Tamil Nadu	18	5.40	51	15.30	32	9.90
27	Telangana	03	0.90	13	3.90	08	2.40
28	Tripura	02	0.60	10	3.00	06	1.80
29	Uttarakhand	03	0.90	16	4.80	10	3.00
30	Uttar Pradesh	35	10.50	134	40.20	97	29.70
31	West Bengal	67	20.10	278	83.70	219	65.70
Total		396	118.80	1507	452.40	1077	325.5

3. (iii) Tagore National Fellowship for Cultural Research (TNFCR)

(Rs. in lakhs)

Sl. No.	State/UT	Financial Year					
		2022-2023		2023-2024		2024-25	
		No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)
1.	Andhra Pradesh	-	-	02	13.50	01	3.00
2.	Chandigarh	-	-	-	-	01	3.00
3.	Delhi	-	-	-	-	03	12.60
4.	Maharashtra	-	-	01	3.60	10	67.11
5.	Tamil Nadu	-	-	-	-	01	3.00
6.	Telangana	-	-	03	18.00	03	16.80
7.							
Total		-	-	06	35.10	19	105.51

4. Financial Assistance for Veteran Artists

(Rs. in lakhs)

Sl. No.	State/UT	2022-2023		2023-24*		2024-25*	
		No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)	No. of Beneficiaries	Amount (Rs.)
1	Andhra Pradesh	148	84.66	191	153.30	177	115.9
2	Assam	1	1.57	3	2.41	2	0.9
3	Bihar	-	-	14	15.47	7	4.62
4	NCT of Delhi	-	-	8	5.87	10	4.92
5	Haryana	2	0.56	4	3.69	4	1.94
6	Goa	-	-	-	-	41	7.12
7	Himachal Pradesh	-	-	-	-	1	0.3
8	Jharkhand	7	3.59	4	3.88	3	2.76
9	Karnataka	130	64.32	344	341.98	397	354.67
10	Kerala	51	25.3	67	64.21	80	85.82
11	Madhya Pradesh	6	3.86	7	6.95	13	14.95
12	Maharashtra	740	273.49	1239	795.97	1392	541.19
13	Manipur	5	0.6	13	14.7	14	14.94
14	Nagaland	1	0.12	2	3.28	2	1.08
15	Odisha	966	306.77	1460	1063.4	1995	1106.51
16	Punjab	-	-	-	-	1	0.30
17	Rajasthan	2	0.71	2	1.36	2	2.52
18	Tamil Nadu	21	14.6	41	46.96	34	36.61
19	Telangana	489	268.16	293	274.94	309	207.07
20	Tripura	1	0.12	-	-	0	0
21	Uttar Pradesh	58	15.46	82	67.24	109	80.46
22	Uttarakhand	-	-	2	2.43	4	4.83
23	West Bengal	27	11.71	35	28.53	39	20.37
	Total	2655	1075.6	3811	2896.57	4636	2609.78
	LIC	996	783.58				
	Grand Total	3651	1859.18	3811	2896.57		

* From 2023-24 onwards, disbursement of financial assistance through LIC has been discontinued and the same is directly being released by the Ministry of Culture through Canara Bank (Disbursing agency for the scheme)
